

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6511
ANSWERED ON:06.05.2015
SERVICE CADRE
Baite Shri Thangso

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether a large number of Departments/Ministries are not having their service cadre for proper management as it is in the case of Department of Forests, Income Tax, Custom and Excise etc.; and

(b) if so, the details thereof and the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): A service represents a group of posts belonging to a distinct functional area arranged in a hierarchical order representing different grades or levels of responsibility. Like Income-Tax, Custom & Excise, there are various services which are formed to cater to the work specially assigned to any particular Ministry/Department. There are 59 Group 'A' Central Services which are under administrative control of various Ministries. Depending upon the nature of work allotted to the Ministries/Department and for smooth functioning of the Ministries/Departments' day-to-day work, several Ministries/Departments are utilizing different participating service for different works.

(b): Formation of a service is decided by the Administrative Ministries on the functional requirement and the same is considered and examined as per established procedures. A list of such services and the Administrative Ministry is annexed.